

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-106
IB-3372/ND/2019
New IA/1466/2021

IN THE MATTER OF:

Satish Mittal
V/s
M/s Ozone Builders and Developers Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 15.04.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

None appeared on behalf of applicant. The office informed that the main application i.e. IB-3372/ND/2019 is listed for hearing on 06.05.2021. So, list this IA along with the main application on that day i.e. on **06.05.2021**.

- Sol -

(K.K. VOHRA)
MEMBER (T)

- Sol -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)